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## (2024) 06 ITAT CK 0008

## **Income Tax Appellate Tribunal (Delhi I Bench)**

Case No: Income Tax Appeal No. 6950/DEL/2018

**ACIT APPELLANT** 

Vs

Knowledge Infrastructure

**RESPONDENT** Systems Pvt. Ltd.

Date of Decision: June 4, 2024

**Acts Referred:** 

• Income Tax Act, 1961 - Section 92CA(3), 143(1), 143(2), 143(3)

Hon'ble Judges: Shamim Yahya, (AM); Sudhir Kumar, J

Bench: Division Bench

Advocate: Amit Kumar Jain, R. S. Singhvi, Satyajeet Goel

Final Decision: Dismissed

Judgement